GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 514 TO BE ANSWERED ON 06.02.2019

BULLET TRAIN PROJECT

514. SHRIMATI K. MARAGATHAM :

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is true that the Government has asked the Railways to borrow funds required for the bullet train project from the market and not expect it as additional gross budgetary support from the budget;

(b) if so, the details thereof;

(c) whether it is also true that the National high Speed Rail Corporation requires around Rs. 10,000 crore this year mainly for land acquisition;

(d) if so, whether this was part of the Government of India's commitment towards the Rs. 1.08 lakh crore mega project; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): No, Madam.

(c): National High Speed Rail Corporation Limited (NHSRCL) had projected the need for \Box 10,000 Crore for Land Acquisition. An amount of \Box 1650 Crore has been released to NHSRCL so far in the current year as per requirement.

(d) & (e): The Mumbai-Ahmedabad High Speed Rail (MAHSR) Project is a joint project of Government of India, Government of Gujarat and Government of Maharashtra. For its execution, a Special Purpose Vehicle (SPV), namely, National High Speed Rail Corporation Limited (NHSRCL) has been formed with shareholding of 50% by Government of India and 25% each by Government of Gujarat and Maharashtra. Approximately 81% of the cost of project i.e. \Box 1,08,000 Crore is to be funded through a soft loan by Government of Japan.